

**THE MINISTER OF FINANCE (SHRI H. M. PATEL):** (a) Yes, Sir.

(b) Government had received certain complaints regarding non-payment of back-wages in some banks. On taking up these cases with the banks concerned, it has now been confirmed by them that payments have been made in all such cases in accordance with the Government instructions.

(c) No, Sir.

**Air Service for Places of Tourist Interest in Madhya Pradesh**

3386. **SHRI PARMANAND GOVIN. DIJWALA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) in view of the fact that the Central Government has in principle agreed to the necessity of internal Air service, whether Government are thinking to start an air service for Madhya Pradesh so that all the places of tourists interests are joined together;

(b) has the Madhya Pradesh Government placed the above demand before the Central Government; and

(c) if so, the decision thereof?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK):** (a) A project report on third level air-operations has been received, and is under consideration of Government. The report deals with proposals to connect small towns of tourist and other interests not connected by Indian Airlines, economics of operation, nature of Government assistance and such other relevant details.

(b) and (c). A reference to start air services within the State has been received from Madhya Pradesh Government will also be taken into ac-

count while taking a decision on third level air-operations.

**Representation on Advisory Bodies of the Ministry of Commerce or Organisations under its Jurisdiction**

3387. **SHRI NATHU SINGH:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) what are the names and addresses of all regional or national industry associations, voluntary trade organisations, Chambers of Commerce and industry which are represented on Advisory Bodies of the Ministry of Commerce or organisations under its jurisdiction;

(b) what are the names and addresses of the regional/national Chambers of Commerce, Industry associations or other bodies in India who are authorised to authenticate shipping documents or issue certificates of India origin for commercial merchandise under export to foreign countries; and

(c) what are the names and addresses of export corporations set up by different State Governments to export or promote exports of Indian goods and how many of them are recognised as export houses?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG):** (a) to (c). Information is being collected and will be laid on the Table of the House

**Number of Indo-Foreign Chambers of Commerce Functioning in the Country**

3388. **SHRI NATHU SINGH:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) how many Indo-foreign Chambers of Commerce or foreign Chamber of Commerce (like Indo-German Chamber of Commerce or Italian Chamber of Commerce) and other